

**BEFORE THE NATIONAL GREEN TRIBUNAL SOUTHERN ZONE,
CHENNAI**

Original Application No. 06 of 2021 (SZ)

IN THE MATTER OF

Tribunal on its own motion Suo Motu based on the news item in
The Hindu Newspaper Edition Dt. 21.12.2020,
"Villnjiyambakkam Lake shrunk due to encroachment." With
The Principal Secretary to Govt. Public Works Department,
Chennai and Others.

...Respondent(s)

**BEFORE THE HON'BLE Smt. JUSTICE PUSHPA SATHYANARAYANA,
JUDICIAL MEMBER &
HON'BLE Dr. SATYAGOPAL KORLAPATI,
EXPERT MEMBER**

**INDEX TO THE ADDL. STATUS REPORT FILED BY THE 6th
RESPONDENT ALONG WITH PHOTOGRAPHS OF
COMPLETION OF WORK**

Sl. No.	Date	Description	Page No.
1	27.07.2023	Status Report of R-6 Avadi Municipal Corporation	1
2		Photographs	3

Certify that all papers mentioned above are true copies.

Dated at Chennai on this the 26th day of July, 2023.

R. Gopinath

Counsel Respondent No.6

(1)

**BEFORE THE NATIONAL GREEN TRIBUNAL SOUTHERN ZONE,
CHENNAI**

Original Application No. 06 of 2021 (SZ)

IN THE MATTER OF

Tribunal on its own motion Suo Motu based on the news item in
The Hindu Newspaper Edition Dt. 21.12.2020,
"Vilinjyambakkam Lake shrunk due to encroachment." With
The Principal Secretary to Govt. Public Works Department,
Chennai and Others.

...Respondent(s)

ADDL. STATUS REPORT FILED BY THE 6th RESPONDENT

I, K. Tharpagraj, I.A.S., Son of Kanagaraj, Hindu, aged 49 years, the
Commissioner, Avadi City Municipal Corporation having office at Avadi City
Municipal Corporation, do hereby solemnly and sincerely state and affirm as
follows:-

1. I am the 6th Respondent herein and as such am well acquainted with the
facts of the case through available records. I am filing this status report
on behalf of Avadi Municipal Corporation.
2. I submit that the earlier status dated 13.01.2023, filed by this
Respondent may be read as part and parcel of this status report. I
respectfully submit that there was a tender issued for the construction
of Common Sewerage Treatment Plant at two places viz., Ambattur
Lake, and Vilinjiyambakkam Lake of 40 KLD and 20 KLD
respectively. And it is submitted that construction activity of setting
upon of Common Sewerage Treatment Plant at two places


COMMISSIONER
AVADI CITY MUNICIPAL CORPORATION

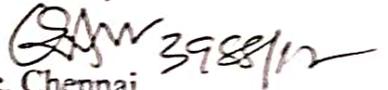
viz., Ambattur Lake and Vilinjiyambakkam Lake where tenders have been finalized and for the past 5 months construction work along with setting up of Common Sewerage Treatment Plant was in progress and regarding progress of work status report along with Photographs has been filed before this Hon'ble Tribunal.

3. It is submitted that work has been completed and installation of Common Sewerage Treatment Plant has been set up at Ambattur Lake and Vilinjiyambakkam Lake as an evidence necessary Photographs has been filed along with this Status Report. I submit that three Units have been set up near the Vilinjiyambakkam Lake to treat the grey water and which will control the pollution in the said Lake.

It is, therefore, prayed that this Hon'ble High Court may kindly be pleased to consider the above facts and pass such further or other order or orders as deem and proper in the circumstances of the case and thus render justice.

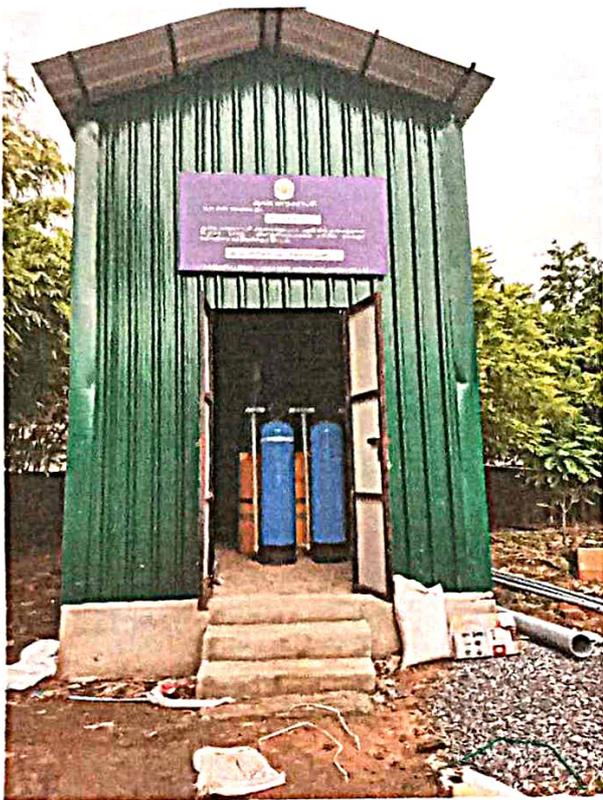
Solemnly affirmed at Chennai on
this the 27th day of July, 2023
signed his name in my presence.


COMMISSIONER
AVADI CITY MUNICIPAL CORPORATION

Before me,

Advocate, Chennai.

3

VILINJIYAMBAKKAM LAKE (UNIT 1)

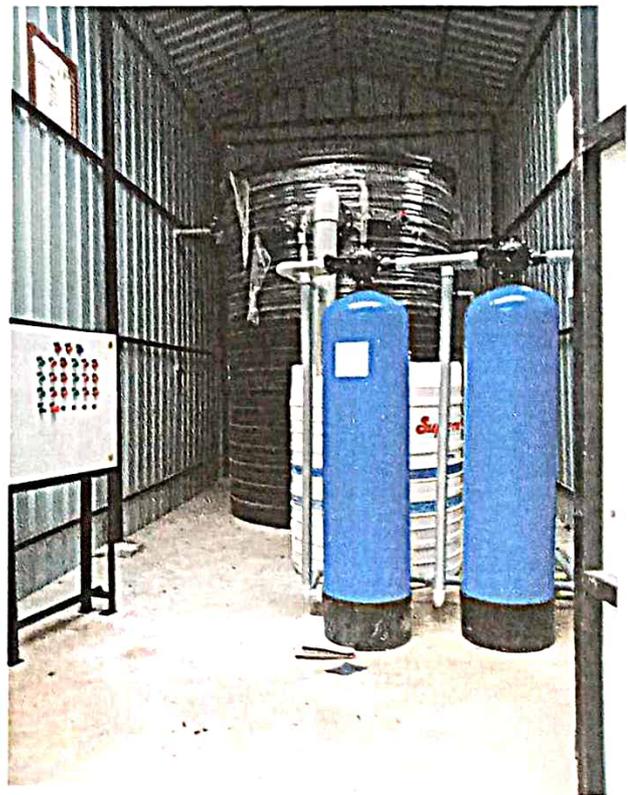


STATUS OF WORK

*** All the works are Completed.**

4

VILINJIYAMBAKKAM LAKE (UNIT 2)



STATUS OF WORK

*** All the works are Completed.**

5

VILINJIYAMBAKKAM LAKE (UNIT 3)



STATUS OF WORK

*** All the works are Completed.**

**BEFORE THE NATIONAL
GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

Original Application No. 6 of 2021(SZ)

**ADDL. STATUS REPORT
FILED BY
THE 6th RESPONDENT.**

AVADI MUNICIPAL CORPORATION

M/s. R. GOPINATH-549/2005
Counsel for Respondent-6

STANDING COUNSEL FOR
AVADI MUNICIPAL CORPORATION.

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